

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 251 of 2016 & 94 of 2017

Dated: 8th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Bhakra-Beas Management Board (BBMB) Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Poorva Saigal
Ms. Shubham Arya

Counsel for the Respondent(s) : Mr. Sakesh Kumar a/w
Mr. Mahinder Singh
Ms. Sheetal (Reps.) for R-1

Ms. Swapna Seshadri
Ms. Neha Garg for R-2

ORDER

We have heard learned counsel for the parties.

List these matters for further hearing on **16.08.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**